

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

117. I.A. 1216/2024
I.A. 126/2024
IA 5702/2023
I.A. 4844/2023
I.A. 4906/2023
Intervention Petition 57/2023
IN
C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.
V/s.
Siti Networks Limited

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Rohit Gupta a/w Adv. Ashish Pyasi for the Applicant in Intervention
Petition 57/2023 and I.A. 1216/2024, Adv. Payal Kakra for the Applicant in
I.A. 5010/2023, Adv. Kunal Tandon for the Applicant in I.A. 4906/2023, Adv.
Nausher Kohli for the Applicant in I.A. 126/2024, Adv. Rashmin Khandekar
for the R-2 in I.A. 126/2024, Adv. Vishnu Shriram for the R-6, Adv. Dinyar
Madon a/w Adv. Pooja Mahajan for the RP are present.

Adv Ashish Mehta a/w Adv Aarya More i/b Ethos Legal Alliance for
Respondent no 5 in IA 126 of 2024, Mr. Mustafa Doctor, Senior Advocate, Ms.
Sneha Jaisingh, Mr. Manan Shah and Mr. Zashank Mehta, advocates i/b
Bharucha and Partners for Culver Max Entertainment Private Limited

I.A. 4844/2023

Heard the arguments in part. List on **17.04.2024** at 12:30 PM for continuation of arguments.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)